

**CENTRAL ADMINISTRATIVE TRIBUNAL**



**CHANDIGARH BENCH**

O.A.No.060/01223/2019

Chandigarh, this the 21<sup>st</sup> January, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

Suraj Parkash No. 6407148 UDC son of Late Sh. Prem Nath, aged about 47 years, resident of Ward No. 14, Guru Teg Bahadur Nagar, P.O. Hatli More, Tehsil and District Kathua, State Jammu and Kashmir – 184102, presently posted as UDC at 'C' COY 5682 ASC Bn (MT) at Pathankot.

.....Applicant

(BY: Ms. Priyanka Malik, Advocate)

**Versus**

1. Union of India through its Secretary, Ministry of Defence, Government of India, Central Civil Secretariat, New Delhi.
2. Area Accounts Office Pay (Western Command), Pathankot, through its Accounts Officer.
3. The Company Commander, 'C' Coy, 5682, ASC Bn, MT, c/o 56 APO.

..... Respondents

(BY: Mr. Sanjay Goyal, Advocate)

**O R D E R(Oral)**  
**SANJEEV KAUSHIK, MEMBER (J):**

1. Learned counsel for the respondents submitted that the claim of the applicant for medical reimbursement of Rs.48,818/- has been accepted by the respondents and payment has been released, therefore, this O.A. may be disposed of as having been rendered infructuous, which is endorsed by the learned counsel for the applicant. The relevant documents produced, in support of his submissions, are taken on record.

2. Accordingly, the O.A. is disposed of as having been rendered infructuous. MA No. 060/01883/2019 is also disposed of accordingly.



**(Sanjeev Kaushik)**  
**Member (J)**

Place: Chandigarh  
Dated: 21.01.2020

'mw'